**TO WHOMSOEVER IT MAY CONCERN**

We hereby undertake that the trust – “­­­­­­­­­­­­­­­­­­---------------------------- Trust” is created for charitable purposes with the objectives as laid down in the Trust Deed including relief to the poor, education, medical relief, preservation of nature,……………………… and advancement of any other object of public utility. We hereby declare and undertake that the objectives and activities of the trust does not involve carrying on of any activity in the nature of trade, commerce or business, or any activity of rendering any service in relation to any trade, commerce or business, for a cess or fee or any other consideration and that the trust had not performed or will perform in future, any activities which leads to infringement of the provisions as laid out in the Proviso to Section 2(15) of the Income Tax Act, 1961 and all the activities are intended for “*Charitable Purposes*”.

Place Managing Trustee Trustee

Date